

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/517/ (IB)/2017
NAME OF THE PETITIONER(S) : LOIWAL STEEL HOUSE
NAME OF THE RESPONDENT(S) : VARADHA STEELS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PAWAN JHABALKH

for Petitioner

(Signature)

for Pawan Jhabalkh.

2. R. Gopinath
for mc Am law Firm

For Respondent

(Signature)

for mc Am law Firm

ORDER

Counsel for the Petitioner present. Counsel for the Petitioner submitted that they have complied with Section 9 (3) (b) & (c) of the I&B Code, 2016. At this stage, the Counsel for the Respondent caused appearance and submitted that he is on change of Vakalat and has not received any documents. The Counsel for the Petitioner submitted that the documents have already been served on the erstwhile Counsel for the Respondent. However, the typed set of documents has been served on the Counsel for the Respondent in open court today. The Counsel for the Respondent is directed to file counter within 7 days by providing a copy to other side. The matter is posted for arguments. Put up on 25.07.2017 at 10.30.A.M.

(Signature)

(S. VIJAYARAGHAVAN)
Member (Technical)

(Ch. Md. Sharief Tariq)
Member (Judicial)